

1	2	3	4	5
16. Mizoram		8	584	1.4
17. Nagaland		60	648	9.2
18. Orissa		2070	8086	25.6
19. Punjab		3861	4254	90.8
20. Rajasthan		4471	25711	17.4
21. Sikkim		16	114	14.0
22. Tamil Nadu		2698	8361	32.3
23. Tripura		50	310	16.1
24. Uttar Pradesh		11322	20838	54.3
25. West Bengal		1911	5932	32.2
Total States		50035	184165	27.2
Total UTs		66	211	31.3
Grand Total		50101	184376	27.2

Source : Land Use Statistics (Latest), brought out by the Ministry of Agriculture & Cooperation.

#### Indians in Hong Kong

1355. DR. M.P. JAISWAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that more than 3000 Indians face statelessness at the time of handing over of Hong Kong to China;

(b) if so, the details thereof;

(c) whether the Government intends to take up the matter with Chinese authorities; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) and (b). According to the statistics released recently by the Immigration Department in Hong Kong, the number of persons of Indian origin likely to be faced with statelessness at some, as yet indeterminate, future date is 3,190. These persons are defined as permanent residents of Hong Kong of Indian origin who hold British Dependent Territories Citizens (BDTC) or British National Overseas (BNO) passports but do not have any other nationality.

When Hong Kong reverts to Chinese sovereignty on July 1, 1997, those persons who can show proof of seven years of continuous residence in Hong Kong would be entitled to permanent identity cards providing them with the right of abode in Hong Kong. Most British Dependent Territories Citizens (BDTC) or British National Overseas (BNO) passport holders are expected to qualify.

Under the present UK policy, the first two generations of offspring of British Dependent Territories Citizens (BDTC) or British National Overseas (BNO) passport holders, born after 1997, will be given the status of British Overseas Citizens (BOC). This would entitle them to British consular protection but not the

right of abode in the United Kingdom. The third generation will not be granted this status and might therefore be rendered "stateless" unless they have acquired citizenship of China or another country by then.

(c) and (d). Government have raised this matter with the British and Chinese Governments. It has been the consistent position of the Government of India that the British Government has basic responsibility towards British Dependent Territories Citizens (BDTC) or British National Overseas (BNO) passport holders and that it should take necessary steps to safeguard the status of these persons as British citizens. Senior Chinese officials have stated on several occasions that this group of persons do have the option of applying for Chinese citizenship.

#### Utilisation of River Water

1356. SHRI JAGMOHAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether a comprehensive scheme for maximising the utilisation of river waters of the country has been drawn up;

(b) whether the Government have spotted out the areas/States which are likely to be affected by water distribution disputes during the next ten years; and

(c) measures in hand to prevent such disputes taking a serious turn on account of the rising shortage of water and the rising level of demand in different areas/States?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) A National Perspective for Water Resources Development has been prepared by the Central Government for transfer of water from surplus basins to deficit basins which will help in maximising the utilisation of river waters. Reduction of evaporation losses in reservoirs and efficient conveyance and distribution of water also help in maximising the utilisation.

(b) With the increasing trends in population and economic generation activities in the country, the demand of water is increasing. As such, reduction in per capita availability of water may lead to disputes.

(c) Agreements and Tribunal awards on sharing of water between the basin states are binding on the parties. The states have to supplement the increasing requirement of water by conjunctive use of Surface and Ground Water.

[Translation]

#### Roads Falling under Cantonment Area

1357. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of DEFENCE be pleased to state :

(a) the policy to ban the roads falling under cantonment area for public transport;